

Dated 10.3.93

Hon'ble Mr. Justice U.C. Srivastava,
Hon'ble Mr. K. Ubayya, A.M. V.C.

Admit. Issue notice. C.A. may be
filed within 4 weeks and A.A., if
any, may be filed within 2 weeks
list thereafter.

List this case on 21.4.93 before
DR(J) for completion of pleadings.


A.M.


V.C.

(G.S.)

21.4.93

(C.A. will be ready on
21.4.93)

Page

OK

21.3.93
Rep. unrecd
J. K. Chid
21/3/93

OK
file received today

15.3.93

21.3.93
24.3.93

OK
Notice received
on 24.4.93

OK

of no 1, 2, 3, 4, 5, 7, 9, 10
11, 12, 13, 16, 17, 22, 23
24, 26, 30, 31, 35, 36, 37
38, 40, 42. Series but
of no 1, 6, 8, 14, 15, 18, 19, 20, 21
25, 27, 28, 29, 32, 33, 34
39, 41, 43, 44, 45, 46, 47
unrecd (Chid)
Solicitor D. R. J. J. J.

20/4/93

OK
Chid
21/4

OK

Chid
21/4

OK

Chid
21/4